NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/624/ (IB)/2017

NAME OF THE PETITIONER(S)

: AUTOCOP (I) PVT LTD

NAME OF THE RESPONDENT(S)

: I BUILDING AUTOMATION PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

MONISH K- UIC Advocate beer operational Godden S.R. Sankereshwaran Courselfor Respondent

ORDER

Counsels representing both the parties are present and stated that the settlement talks between the parties are in progress. They stated that a part payment was made in relation to the claim of the petitioner/operational creditor. Counsel for respondent prayed for time to make submissions regarding the payment of the balance amount claimed in view of the settlement. Time is extended at request. Put up on 10.01.2018.

S Vijayaraghavan Member (Technical)

- Sel K Anantha Padmanabha Swamy Member (Judicial)

hc